

- adequate transport facilities for overland journeys in the country.
13. Developing wild-life tourism.
  14. Assistance to voluntary organisations, institutions and the private sector through grants and loans for improving and augmenting tourist facilities.
  15. Improvement of existing facilities at tourist centres where possible.
  16. Better maintenance of places of tourist interest including archaeological monuments

**Expansion of Dominant Undertakings under Monopolies Act**

40. \*SHRI HIMATSINGKA : Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) whether a number of undertakings considered as Monopolies and Dominant Undertakings under the Monopolies and Restrictive Trade Practices Act, have requested for permission for expansion of their undertakings.

(b) if so, the names of these firms and the items in respect of which expansion is sought ; and

(c) Government's reaction thereto ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : (a) to (c). ACCO

Fifteen applications have been received so far under Section 21 of the Monopolies and Restrictive Trade Practices Act, 1969, seeking approval of the Central Government for substantial expansion. The particulars of these applications are as under :

Name of Undertaking	Item for Substantial Expansion
1. Cominco Binani Zinc Ltd.	Zinc, Sulphuric acid and cadmium
2. Hindustan Milk-food Manufacturers Ltd.	'Horlicks Malted Milk-food'.
3. Century Spinning and Manufacturing Co. Ltd.	Paper and Chemical Pulp.
4. Hindco Lighting Industries Ltd.	Television receivers.
5. Chowgule Steamship Ltd.	Acquisition of passenger ships and bulk carriers.
6. Tata Chemicals Ltd.	Soda Ash.
7 and 8. English Electric Co. of India Ltd. (2 applications)	Cartridge fuses and ceramic fuse bodies.
9. Delhi Cloth and General Mills Co. Ltd.	Urea.
10. Fenner Cockill Ltd.	Industrial V-Belts and Fan Belts.
11. Bajaj Auto Ltd.	Scooters.
12. Grindwell Abrasives Ltd.	Grinding wheels and bonded abrasive products.
13. Polyolefins Industries Ltd.	n-Butene 1.
14. Polyolefins Industries Ltd.	High Density polyethylene.
15. Chemicals and Fibres of India Ltd.	Polyester Staple Fibre.

All these applications are under consideration of the Central Government.